



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex,
Lodhi road, New Delhi 110 003.

Dated: 02.09.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 03.09.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 675 of 2023 Part Heard	B.G Petrochemicals Pvt. Ltd. Vs. Kaiser Industries Ltd.	Karan Malhotra	Rahul Malhotra Shruti Gupta
2.	Comp. App (AT) (Ins) No. 740 of 2023 & I.A. No. 2500 of 2023 & 3307, 8228 of 2024 Part Heard	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan & Anr. With	Amish Tandon	Rohan Chawla-R1 Ishaan George Mukund P. Unny-R2 Abhishek Anand Gaurav Mitra Ishan Roy Chowdhury
3.	Comp. App (AT) (Ins) No. 741 of 2023 & I.A. No. 2504 of 2023 Part Heard	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan	Rahul Kumar	Rohan Chawla-R1 Ishaan George Mukund P. Unny-R2 Abhishek Anand Gaurav Mitra Ishan Roy Chowdhury
4.	Comp. App. (AT) (Ins) No. 499 of 2024 & I.A. No. 2102 of 2024 Part Heard	Edelweiss Asset Reconstruction Company Ltd. Vs. Sanjay Gupta & Ors.	Kaushik Mishra	Dhananjaya Sud Lokesh Malik Akhand Pratap Singh Gauri Rasgotra Manish Kharbanda

By order of Hon'ble Chairperson
-Sd/-
Registrar